$~37

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1028/2024 with I.A. 45300/2024,. I.A. 45301/2024 and I.A. 26192/2025

ANI MEDIA PVT. LTD. .....Plaintiff

Through: Mr. Sidhant Kumar, Mr. Askhit Mago, Ms. Manyaa Chandok, Mr. Om Batra, Ms. Anshika Saxena & Ms. Shagun Chopra, Advs.

versus

OPEN AI OPCO LLC .....Defendant

Through: Mr. Kapil Sibal, Sr Adv & Mr. Arvind P Datar, Sr Adv with Mr. Shashank Mishra, Ms. Akshi Rastogi, Mr. Parv Kaushik, Ms. A. Brahmadhari & Ms. Aparajita Jamwal, Advs for Broadband India,
Mr. Amit Sibai, Sr Adv with Mr. Nirudam Lodha, Mr. Madhav Khosla, Mr. Moha Paranjpe, Mr. Gautam Wadhwa, Mr. Abai Singh Gautam, Ms. Rebecca Cardoso & Mr. Rasai, Advs for defendants.
Ms. Haripriya Padmanabhan, Sr Adv with Mr. Shrutanjaya Bhardwaj, Ms. Shivani Vij, Mr. Akshat Agarwal, Mr. Tushar Srivastav, Mr. Shourya Dasgupta, Mr. Yash Tayal, Ms. Yashi Bajpai & Ms. Siddhi Nagwekar, Advs for Intervenor in IA No. 4615/2025-Flux Labs Pvt Ltd.
Mr. C. M. Lal, Sr Adv with Mr. Ameet Datta, Mr. Akshay Nagrajan, Ms. Riddiha Sharma, Mr. Ayush

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 03/11/2026 at 04:25:43

Honka, Advs for (DNPA & IMAI) Interwinder.
Mr. Ankit Sahni, Ms. Kritika Sahni, Mr. Chirag Ahluwalia, Mr. Mohit Maru & Ms. Tanisha Sharma, Advs for Federation of Indian Publishers/Intervenor in IA No. 470/2025.
Mr. Adarsh Ramahujan, *Amicus Curaie* with Mr. Parth Singh, Adv.
Professor Arul George Scaria, *Amicus Curiae*.
Mr. Aditya Gupta, Mr. Asavari Jain, Ms. Aishwarya Kane, Mr. Shuvam Bhattacharya & Ms. Vani Kaushik, Advs for Intervenors, IGAP.

CORAM:
HON'BLE MR. JUSTICE AMIT BANSAL

O R D E R

% 07.11.2025

1. Mr. Kapil Sibal and Mr. Arvind P. Datar, Senior Counsel appearing on behalf of the intervenor in I.A. 10766/2025, have concluded their submissions.

2. List for further submissions on 21st November, 2025 at 3:00 PM, the date already fixed.

AMIT BANSAL, J

NOVEMBER 7, 2025
sk

This is a digitally signed order.
The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above.
The Order is downloaded from the DHC Server on 03/11/2026 at 04:25:43